

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
YENOMRAH SECURITIES PRIVATE LIMITED**

1	Name of the Corporate Person	Yenomrah Securities Private Limited
2	Date of Incorporation of Corporate Person	July 21, 2022
3	Authority under which corporate Person is incorporated / registered	Registrar of Companies, Mumbai under the Companies Act, 2013
4	Corporate Identity Number of Corporate Person	U72100MH2022FTC387237
5	Address of the registered office and principal office (if any) of Corporate Person	103 Dom Ann Villa, Opp Rajpuria Hall, N.P. Thakker Rd., Vile Parle (East), Mumbai- 400 057
6	Liquidation commencement date of Corporate Person	January 24, 2025
7	Name, address, email address, telephone number and the registration number of the Liquidator	Ms. Purnima Shetty DX-6, Om Woods, Plot No.144, Nr. Dmart, Sector-21, Nerul East, Navi Mumbai 400706 Email: pcspurnima@gmail.com Tel. No. +91-9920100695 Regn No. IBBI/IPA-002/IP-N00394/2017-18/11197
8	Last date for submission of claims	February 23, 2025

Notice is hereby given that Yenomrah Securities Private Limited has commenced Voluntary Liquidation on January 24, 2025.

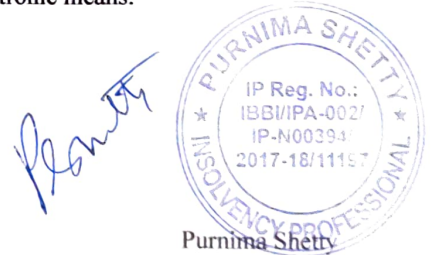
The stakeholders of Yenomrah Securities Private Limited are hereby called upon to submit a proof of their claims, on or before February 23, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: January 28, 2025

Place: Mumbai



Purnima Shetty

Liquidator of Yenomrah Securities Private Limited
IBBI/IPA-002/IP-N00394/2017-18/11197
AFA Valid till 31/12/2025